

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING

NEW DELHI THE 29TH JUNE, 1976

NOTIFICATION
INCOME TAX

No.1380 (F.NO.403/67/76-ITCC): In exercise of the powers conferred by sub-clause (ii) of clause (a) of sub-section (1) of Section 133 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby specifies, for the purpose of the said sub-clause, Settlement Officers and Assistant Settlement Officers of the Board of Revenue, Government of West Bengal.

Sd/- (V.P. MITTAL)
DEPUTY SECRETARY TO THE GOVT. OF INDIA

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10. Shri S.H. Mukerjee, Board of Revenue, Govt. of West Bengal, Calcutta with reference to his letter No.9639-Misc.(Comp) dated 26.6.1976.

Sd/-(A.S. TILWAL)
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J. Y. M. S.
(S.C. PR. S.D.)

OFFICER ON SPECIAL DUTY
DIRECTORATE OF INSPECTION (RSP)

NO.03/ITCC/1375/368/RSP/76.

TO BE PUBLISHED IN PART II SECTION 3 SUB SECTION (ii) OF THE GAZETTE
OF INDIA

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DEPARTMENT OF REVENUE AND BANKING

NEW DELHI THE 29TH JUNE, 1976

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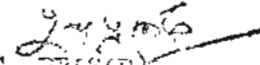
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J. Y. Mittal
(S.C. TALWAR)

OFFICER ON SPECIAL DUTY
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NO.30/ITCC/1375/368/RSP/76.

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DEPARTMENT OF REVENUE AND BANKING

NEW DELHI THE 29TH JUNE, 1976

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No.1380 (F.NO.403/67/76-ITCC): In exercise of the powers conferred by sub-clause (ii) of clause (a) of sub-section (1) of Section 130 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby specifies, for the purpose of the said sub-clause, Settlement Officers and Assistant Settlement Officers of the Board of Revenue, Government of West Bengal.

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SECTION OFFICER

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J. S. Talwar
(S.C. TALWAR)

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Sd/-- (V.P. MITTAL)
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J. S. Prasad
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